

DAILY WISE OBJECTION LIST
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)
Scrutiny Date From 01.09.2022 TO 05.09.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	06-05-2022	Interlocutory Application (I.B.C)	710102035802022	COMPANY PETITION IB (IBC)/1416(ND)2019	REGIONAL PF COMMISSIONER DELHI VS TRADING ENGINEERS (INTERNATIONAL)LIMITED	Sec 42	05-09-2022	wrong case type , (company appeal ibc)	SHIVANATH MAHANTA
2	02-07-2022	Review Application (IBC)	710102051902022	COMPANY PETITION IB (IBC)/2883(ND)2019	KARVY FINANCIAL SERVICES LIMITED VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	05-09-2022	Page No. 20-23 Page No Clear and Page No. 48-84, 90- 105 True Copy Sign Missing and Section Not Mentioned in Index	Gulshan Kr.
3	15-07-2022	Interlocutory Application (I.B.C)	710102056062022	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR SHARMA VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	01-09-2022	DD not deposited.	aditya gauri
4	20-07-2022	Interlocutory Application (I.B.C)	710102058292022	COMPANY PETITION IB (IBC)/274(PB)2019	DEBASHIS NANDA VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	01-09-2022	Page No. 45 Not Clear	Debashis Nanda
5	30-07-2022	Interlocutory Application (I.B.C)	710102062162022	COMPANY PETITION IB (IBC)/355(ND)2020	RP GAURAV SRIVASTAVA VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Sec 12(2)	01-09-2022	memo party missing and page 1,3,10-17,20-26,28-30,32-35 not clear page	Indrajeet Singh
6	03-08-2022	Interlocutory Application (I.B.C)	710102062822022	COMPANY PETITION IB (IBC)/2906(ND)2019	ATIUTTAM PRASAD SINGH VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	02-09-2022	Need to Application Every Pages True Copy Sign Missing 10 Rs. Welfare Fund Fess Missing in Vakalatnama Main Case Missing in Soft Copy according your PDF	ATIUTTAM

7	10-08-2022	Interlocutory Application (I.B.C)	710102065152022	COMPANY PETITION IB (IBC)/1680(ND)2019	UMESH CHAND GOYAL RESOLUTION PROFESSIONAL M/S VHV BEVERAGES PRIVATE LIMITED VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Sec 60(5)	01-09-2022	page 44 to 45 missing	aditya gauri
8	10-08-2022	Interlocutory Application (I.B.C)	710102065362022	COMPANY PETITION IB (IBC)/591(ND)2022	TUF METALLURGICAL PRIVATE LIMITED VS GAUTAM AGRAWAL	Rule 11 of NCLT, 2016	02-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Vaibhav
9	13-08-2022	Interlocutory Application (I.B.C)	710102065802022	COMPANY PETITION IB (IBC)/1281(ND)2018	PANKAJ KHAITAN VS MR. ATUL TANDON	Application under any other provisions- IBC	02-09-2022	section wrong please choose section any other provision	Pankaj Khaitan
10	20-08-2022	Interlocutory Application (I.B.C)	710102067432022	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS NARESH KUMAR	Sec 66(1)	02-09-2022	1 Rs. Court Fess Missing in Vakalatnama Page No. 86 to 144 True Copy Sign Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	PRABHJIT
11	21-08-2022	Interlocutory Application (I.B.C)	710102067652022	COMPANY PETITION IB (IBC)/938(PB)2018	AJIT KUMAR VS RAJASTHAN STATE POLLUTION CONTROL BOARD & ORS.	Sec 60(5)	02-09-2022	COUNCIL DEATILS INCOMPLETE IN APPLICATION	Ajit Kumar
12	22-08-2022	Interlocutory Application (I.B.C)	710102068002022	COMPANY PETITION IB (IBC)/984(ND)2019	ASHU GUPTA (RESOLUTION PROFESSIONAL) VS RAJASTHAN STATE POLLUTION CONTROL BOARD & ORS.	Application under any other provisions- IBC	02-09-2022	Wrong Filing Need to be Additional	ASHU GUPTA
13	22-08-2022	Interlocutory Application (I.B.C)	710102067972022	COMPANY PETITION IB (IBC)/324(PB)2020	YES BANK VS HINDON RIVER MILLS LTD	Rule 11 of NCLT, 2016	01-09-2022	memo party missing in index and in application	ANKUR SOOD
14	23-08-2022	Interlocutory Application (I.B.C)	710102068382022	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASISH NANDA VS HINDON RIVER MILLS LTD	Sec 12(2)	01-09-2022	ticket not allowed on vakalatnama	Palash Singhai

15	23-08-2022	Interlocutory Application (I.B.C)	710102068512022	COMPANY PETITION IB (IBC)/1348(ND)2019	NISUS FINANCE & INVESTMENT MANAGERS LLP VS MR. GAUARV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	01-09-2022	need to sign on every pages on application	SHIKHIL
16	23-08-2022	Interlocutory Application (I.B.C)	710102068472022	COMPANY PETITION IB (IBC)/803(PB)2021	ANSHUL GUPTA VS MR. GAUARV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	02-09-2022	Main Case Wrong According your PDF Page No. 11 to 21 , 26 to 34 , 39 to 51 True Copy Sign Missing and Page No. 81-82 Pages Cut	RISHI
17	22-08-2022	Interlocutory Application (I.B.C)	710102068052022	COMPANY PETITION IB (IBC)/375(PB)2018	MR. VINOD DIXIT VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	02-09-2022	25 Rs. welfare Fund Fess missing in Vakalatnama	Hennageorge
18	22-08-2022	Interlocutory Application (I.B.C)	710102068012022	COMPANY PETITION IB (IBC)/393(ND)2021	PATHPLUS LIQUORS PRIVATE LIMITED VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Sec 60(5)	01-09-2022	sign missed on application need to every pages	ASHUTOSH
19	25-08-2022	Interlocutory Application (I.B.C)	710102069132022		HDB FINANCIAL SERVICES LIMITED VS ROSEWOOD TREXIM PRIVATE LIMITED THROUGH IRP MR. SHAIENDRA SINGH	Sec 60(5)	05-09-2022	main case not link	Chandni
20	25-08-2022	Company Application(Companies Act)	710102069072022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/121(ND)2021	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED VS ROSEWOOD TREXIM PRIVATE LIMITED THROUGH IRP MR. SHAIENDRA SINGH	Rule 154, NCLT 2016	05-09-2022	memo party missing	RAJEEV

21	23-08-2022	Interlocutory Application (I.B.C)	710102068522022	COMPANY PETITION IB (IBC)/800(PB)2021	ANSHUL GUPTA VS ROSEWOOD TREXIM PRIVATE LIMITED THROUGH IRP MR. SHAILENDRA SINGH	Application under any other provisions- IBC	02-09-2022	Page No. 82-83 Pages Cut Scan Properly	RISHI
22	23-08-2022	Interlocutory Application (I.B.C)	710102068492022	COMPANY PETITION IB (IBC)/802(PB)2021	ANSHUL GUPTA VS ROSEWOOD TREXIM PRIVATE LIMITED THROUGH IRP MR. SHAILENDRA SINGH	Application under any other provisions- IBC	02-09-2022	Page No. 11-51 True Copy Sign Missing Page No. 81-82 Pages Cut Scan Properly	RISHI
23	28-08-2022	Company Application(Companies Act)	710102070082022	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	GANDHARV GOYAL VS SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT	05-09-2022	Section Wrong according your PDF and Section Not Mentioned in Index	HARSHAL KUMAR
24	29-08-2022	Company Appeal (IBC)	710102070212022	COMPANY PETITION IB (IBC)/900(ND)2020	JAIN STEEL THROUGH ITS PROPRIETOR RAM GOPAL JAIN VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	02-09-2022	page:73, 79, 83, 85, 87, 95, 97, 99, 101, 107, 111, 119, not clear, estamp paper missed with affidavit of service, etc	PUNEET AHUJA
25	31-08-2022	Interlocutory Application (I.B.C)	710102070892022	COMPANY PETITION IB (IBC)/425(PB)2021	PARADISE SYSTEMS PRIVATE LIMITED VS MOHAN LAL JAIN LIQUIDATOR (KALIBER ASSOCIATES PRIVATE LIMITED)	Application under any other provisions- IBC	02-09-2022	14,17-25,28-29, not clear page and section wrong please choose section any other provision	Aditya Nayyar
26	31-08-2022	Interlocutory Application (I.B.C)	710102070872022	COMPANY PETITION IB (IBC)/731(ND)2021	M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED VS M/S SAFETY ENERGY SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	05-09-2022	MEMO OF PARTIES	Neha Gola
27	31-08-2022	Interlocutory Application (I.B.C)	710102071052022	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS CENTRAL BUREAU OF INVESTIGATION & ORS	Rule 11 of NCLT, 2016	02-09-2022	Memo Party Missing	Satya Prakash Gupta

28	31-08-2022	Interlocutory Application (I.B.C)	710102070822022	COMPANY PETITION IB (IBC)/2087(ND)2019	RAJ KUMAR GUPTA VS CENTRAL BUREAU OF INVESTIGATION & ORS	Application under any other provisions- IBC	01-09-2022	11-15,21-22,24-25,28-37,39,53-54,64, not clear page and 131-132 cut page	Raj
29	31-08-2022	Interlocutory Application (I.B.C)	710102071082022	COMPANY PETITION IB (IBC)/25(ND)2022	TREVANI INTERNATIONAL PRIVATE LIMITED VS SHREE AMBIKA IMPEX LIMITED	Rule 11 of NCLT, 2016	01-09-2022	13-17,20, not clear page and memo party missing and section wrong	MUKESH SUKHIJA
30	31-08-2022	Interlocutory Application (I.B.C)	710102070942022		CHITRANJAN GUPTA & ORS. VS M/S ORRIS INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	01-09-2022	main case not link with application section not mention in application need to sign on every pages stamp paper missed need to true copy on annexure on every pages	TAPAS TYAGI
31	31-08-2022	Interlocutory Application (I.B.C)	710102070962022	COMPANY PETITION IB (IBC)/1721(PB)2019	AJAY KUMAR BISHNOI VS E N SAKTHIDHARAN MENON	Rule 11 of NCLT, 2016	01-09-2022	true copy sign missing in annexure page	Ankit Sibbal
32	31-08-2022	Interlocutory Application (I.B.C)	710102071042022	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS E N SAKTHIDHARAN MENON	Regulation 44(2), Liquidation process Regulation, 2016	01-09-2022	81-82,110-113, not clear page and welfare and court fee missing and stamp paper missing	Sanampreet Singh
33	31-08-2022	Interlocutory Application (I.B.C)	710102071122022	COMPANY PETITION IB (IBC)/706(PB)2018	GIAN CHAND NARANG LIQUIDATOR FOR APEX BUILDSYS LIMITED VS E N SAKTHIDHARAN MENON	Regulation 44(2), Liquidation process Regulation, 2016	01-09-2022	70-78,80,92-108,not clear page	ABHISHEK
34	30-08-2022	Interlocutory Application (I.B.C)	710102070662022	COMPANY PETITION IB (IBC)/1281(ND)2018	PANKAJ KHETAN VS E N SAKTHIDHARAN MENON	Sec 54(1)	02-09-2022	43-48,59-61,72-73,76-118,129-130,140-149,158-164,173-175, not clear page	Pankaj Khaitan
35	31-08-2022	Interlocutory Application (I.B.C)	710102071002022	COMPANY PETITION IB (IBC)/496(PB)2022	MRS. KAMLA JAIN VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	01-09-2022	please check page no 3	Henna George
36	31-08-2022	Interlocutory Application (I.B.C)	710102070852022	COMPANY PETITION IB (IBC)/227(ND)2021	JASWANT SINGH VS ROVINA VANUTE DSOUZA	19(2)	02-09-2022	ib not mention in main case and 41 not clear page	jaswant
37	31-08-2022	Company Application(Companies Act)	710102070882022	COMPANY PETITION (COMPANIES ACT)/65(ND)2021	DR. RAJEEV KUMAR SHARMA VS NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.	Rule 11 of NCLT	01-09-2022	memo party missing and ticket not allowed mid on vakalatnama	Niranjan

38	31-08-2022	Interlocutory Application (I.B.C)	710102071092022	COMPANY PETITION IB (IBC)/702(ND)2018	HINDUSTAN AQUA PRIVATE LIMITED VS M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED	Sec 60(5)	02-09-2022	memo party missing and sign missing in application page and true copy sign missing in application page and ticket not allowed on vakalatnama	RAJESH
39	30-08-2022	Company Appeal (IBC)	710102070672022	COMPANY PETITION IB (IBC)/81(PB)2019	BHARAT HEAVY ELECTRICALS LIMITED VS MS. POOJA BAHRY	Sec 42	02-09-2022	page:134-135,180-181, 432, not clear , page182, 184, blank, and page 144, 149-150, hindi, etc	Mani Gupta
40	31-08-2022	Interlocutory Application (I.B.C)	710102070812022	COMPANY PETITION IB (IBC)/256(ND)2021	BINOD KUMAR SINGH (RP) VS MS. POOJA BAHRY	Application under any other provisions- IBC	02-09-2022	stamp paper missing	Binod
41	31-08-2022	Interlocutory Application (I.B.C)	710102071032022	COMPANY PETITION IB (IBC)/223(ND)2020	MR AJAY GOYAL VS ALOK TRIPATHI & ORS	Application under any other provisions- IBC	02-09-2022	ticket not allowed mid on vakalatnama	ADVOCATE GAUTAM SINGHAL
42	30-08-2022	Interlocutory Application (I.B.C)	710102070682022	COMPANY PETITION IB (IBC)/375(PB)2018	MANOJ KUMAR AGGARWAL VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	02-09-2022	section wrong according your PDF	Anshul Gupta
43	30-08-2022	Company Appeal (IBC)	710102070462022	COMPANY PETITION IB (IBC)/900(ND)2020	K.N. RAJENDRAN VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD	Sec 42	02-09-2022	memo of parties, brief of synopsis and list of dates and events missed, appeal every pages sign by client, page:56, 127, not clear, page:90, 93, 106, blur, true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed,	Aravind Cannappane
44	01-09-2022	Interlocutory Application (I.B.C)	710102071552022	COMPANY PETITION IB (IBC)/271(ND)2018	MR PRASSAN NAVIN KUMAR SINHA VS PRIDE HOTEL LTD.	Sec. 12A	02-09-2022	Memo Party Missing Section Not Mentioned in Index Need to Application Every Pages True Copy sign Missing in All Annexure E-Stamp Paper Missing and E-Stamp Paper and Affidavit Mentioned Properly in Down Application	HONEY SATPAL
45	01-09-2022	Interlocutory Application (I.B.C)	710102071402022	COMPANY PETITION IB (IBC)/654(PB)2019	AMIT SRIVASTAVA VS ANIL TAYAL	Sec 60(5)	02-09-2022	21-48 not clear page , and notary missing in stamp paper and 64-69 hindi page	sahiba singh
46	31-08-2022	Interlocutory Application (I.B.C)	710102071012022	COMPANY PETITION IB (IBC)/495(PB)2022	MRS. SUMAN JAIN VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	01-09-2022	please check page no 3	Henna George
47	31-08-2022	Interlocutory Application (I.B.C)	710102070982022	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS ABW TOWER CONDOMINIUM ASSOCIATION & ORS	19(2)	01-09-2022	ib not mention in main case	Satya Prakash Gupta

48	01-09-2022	Interlocutory Application (I.B.C)	710102071412022	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	02-09-2022	64-68,71-107, not clear page	Mohan Lal
49	01-09-2022	Interlocutory Application (I.B.C)	710102071262022		RADHIKA MEHTA VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	02-09-2022	main case not link and memo party missing and verified date missing affidavit and 33-58 not clear page and ticket not allowed mid on vakalatnama	AMAR KHERA
50	01-09-2022	Interlocutory Application (I.B.C)	710102071182022	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS M/S LG ELECTRONICS INDIA PVT. LTD.	Rule 11 of NCLT, 2016	02-09-2022	9-13 not clear page and memo party missing	Anirudh Sharma
51	01-09-2022	Interlocutory Application (I.B.C)	710102071212022	COMPANY PETITION IB (IBC)/1048(ND)2019	CONSORTIUM OF MRS. RANJANA SARAOGI AND MR. PANKAJ SARAOGI VS WORLDWIDE METALS PVT. LTD	Sec 60(5)	02-09-2022	case type wrong and sign missing in application page and notary missing in affidavit and welfare and court fee missing and true copy missing	vinam
52	01-09-2022	Interlocutory Application (I.B.C)	710102071572022	COMPANY PETITION IB (IBC)/547(ND)2022	ANIL KUMAR MITTAL VS SEEMA GUPTA	Application under any other provisions- IBC	02-09-2022	18-22,24-26,28-38,40-50, not clear page	Anil Kumar Mittal
53	01-09-2022	Company Application(Companies Act)	710102071162022	COMPANY PETITION (COMPANIES ACT)/39(PB)2020	ANNAY REALTORS PRIVATE LIMITED VS VINEERA COLONISERS PRIVATE LIMITED	Rule 11 of NCLT	02-09-2022	page number missing in index and memo party missing and sign missing in application page and stamp paper missing	KNM & Partners
54	01-09-2022	Interlocutory Application (I.B.C)	710102071532022	COMPANY PETITION IB (IBC)/1293(ND)2018	SUBRAMANIAN NATRAJAN VS VINEERA COLONISERS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	02-09-2022	43-47, not clear page and section wrong	RAKESH KUMAR
55	01-09-2022	Interlocutory Application (I.B.C)	710102071142022	COMPANY PETITION IB (IBC)/1348(ND)2019	SANSKRITI HOME BUYERS VS GAURAV KATIYAR	Sec 60(5)	02-09-2022	section not mention in index and true copy missing in annexure page	Kumar Mihir
56	01-09-2022	Interlocutory Application (I.B.C)	710102071202022		ASHISH KHATTAR VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	02-09-2022	main case not link and page number not mention in index and page number missing and notary missing in affidavit and 21-39,41-48,51-58,60-69 not clear page and welfare and court fee missing in vakalatnama page number missing after 68 page	AMAR KHERA

57	01-09-2022	Interlocutory Application (I.B.C)	710102071452022	COMPANY PETITION IB (IBC)/16(PB)2017	HARISH CHANDER MANCHANDA VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	02-09-2022	section wrong and 31-35 not clear page	RAKESH KUMAR
58	01-09-2022	Interlocutory Application (I.B.C)	710102071492022	COMPANY PETITION IB (IBC)/1748(PB)2019	VIJAY KUMAR VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Application under any other provisions- IBC	02-09-2022	memo party missing	Ashish
59	02-09-2022	Interlocutory Application (I.B.C)	710102071722022	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	02-09-2022	Section Wrong according your PDF and Page No. 11 Not Clear	HAMMURABI & SOLOMON PARTNERS
60	01-09-2022	Interlocutory Application (I.B.C)	710102071272022		VINOD KUMAR JAISAWAL VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	02-09-2022	main case not link with application and notary missing in affidavit and 19-53 not clear page and welfare and court fee missing	AMAR KHERA
61	01-09-2022	Interlocutory Application (I.B.C)	710102071472022	COMPANY PETITION IB (IBC)/529(PB)2020	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS G.C. YADAV & ORS.	Sec 60(5)	02-09-2022	section wrong and 34-page not clear page and welfare and court fee missing and stamp paper missing and true copy sign missing in annexure page	RANJANA ROY GAWAI
62	01-09-2022	Interlocutory Application (I.B.C)	710102071332022		JYOTI JAISWAL VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	02-09-2022	main case not link and notary missing in affidavit and 19-51 not clear page and welfare and court fee missing in vakalatnama	AMAR KHERA
63	02-09-2022	Company Application (Companies Act)	710102071902022	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	BAHL PAPER MILLS LIMITED VS MANILA RESORTS PRIVATE LIMITED	Rule 11 of NCLT	05-09-2022	Page No. 91-101 158-159 752, Need to English Translate Copy Page No. 181 183, 386, 387, 389, 390-399, 410, 414, 417, 419-420, 425, 427 442, 590-601 , 722 832-846, 880-888, 1015 , 1027, 1028 , 1131 , Page Not clear Page No. After 947 Wrong Pagination and Page Cut Please Page No. Mentioned in True Typed copy	RAKESH KUMAR

64	01-09-2022	Interlocutory Application (I.B.C)	710102071562022	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAM VS EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 60(5)	05-09-2022	Section Wrong According your PDF	AVS Subramanyam
65	01-09-2022	Interlocutory Application (I.B.C)	710102071462022	COMPANY PETITION IB (IBC)/310(ND)2022	RICHFIELD INDUSTRIES PRIVATE LIMITED VS OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	Application under any other provisions- IBC	05-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	MANOHAR MALIK
66	02-09-2022	Interlocutory Application (I.B.C)	710102071872022	COMPANY PETITION IB (IBC)/228(ND)2022	APNAGHAR BUILDERS PVT. LTD VS CVR HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT, 2016	05-09-2022	Section Wrong according your PDF Page No. 718- 725 Page Not Clear and Proof of Service Scan Properly Page Cut	RAJEEV
67	01-09-2022	Interlocutory Application (I.B.C)	710102071392022	COMPANY PETITION IB (IBC)/674(PB)2021	SANJIB KUMAR & ORS. VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	05-09-2022	Memo Party Missing	Chaitanyashil
68	01-09-2022	Interlocutory Application (I.B.C)	710102071482022	COMPANY PETITION IB (IBC)/234(PB)2019	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS RITA MALHOTRA	Sec 60(5)	05-09-2022	Section Wrong According your PDF and E-Stamp Paper Missing	RANJANA ROY GAWAI
69	01-09-2022	Interlocutory Application (I.B.C)	710102071442022	COMPANY PETITION IB (IBC)/2624(ND)2019	NATIONAL PRODUCT VS KORTEK ELECTRONICS INDIA LTD	Rule 11 of NCLT, 2016	05-09-2022	Memo Party Missing Section Wrong according your PDF Need to Application Sign Every Pages 15 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	MANISH MALHOTRA
70	02-09-2022	Interlocutory Application (I.B.C)	710102071892022	COMPANY PETITION IB (IBC)/375(PB)2018	SANJAY DENGRI VS SATYA PRAKASH GUPTA	Sec 60(5)	05-09-2022	3 Rs. Court Fess Missing in Vakalatnama	Vaibhav Dabas
71	02-09-2022	Interlocutory Application (I.B.C)	710102071652022	COMPANY PETITION IB (IBC)/708(ND)2021	RATNAKAR DASH VS MOHIT GOYAL	Sec 60(5)	05-09-2022	Need to Application Sing Every Pages Page No. 27-33 36 , Page Not clear and Page No. 39-40 , 21 True Copy Sign Missing	Malak Bhatt

72	02-09-2022	Interlocutory Application (I.B.C)	710102071832022	COMPANY PETITION IB (IBC)/66(ND)2022	DEBASHIS NANDA VS MOHIT GOYAL	22(3)a	05-09-2022	Please Mentioned in Index Vakalatnama and Please Filed With Application Vakalatnama and 15 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Not Clear	Atul Bhatia
73	02-09-2022	Interlocutory Application (I.B.C)	710102071842022	COMPANY PETITION IB (IBC)/1409(ND)2018	INDO ALUSYS INDUSTRIES LIMITED VS UNILEC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	05-09-2022	Memo Party Missing	Rohit
74	02-09-2022	Interlocutory Application (I.B.C)	710102071732022	COMPANY PETITION IB (IBC)/11(ND)2021	DEEPAK ARORA VS SANCO INDUSTRIES LIMITED	Application under any other provisions- IBC	05-09-2022	Page No. 26, 28, 29 Page Not Clear	ADHISH SRIVASTAVA
75	02-09-2022	Interlocutory Application (I.B.C)	710102071852022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	05-09-2022	DD Due Payment	Sachin Mittal
76	02-09-2022	Interlocutory Application (I.B.C)	710102071702022	COMPANY PETITION IB (IBC)/562(ND)2022	COMEXI GROUP INDUSTRIES S.A.U. VS KANODIA TECHNOPLAST LIMITED	Rule 11 of NCLT, 2016	05-09-2022	Memo Party Missing	Preet
77	02-09-2022	Interlocutory Application (I.B.C)	710102071642022	COMPANY PETITION IB (IBC)/1089(ND)2019	IDL EXPLOSIVES LIMITED VS M/S PANEM COAL MINES LIMITED	Rule 11 of NCLT, 2016	05-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama 3 Rs. Court Fess Missing in Vakalatnama	DAISY HANNAH
78	02-09-2022	Interlocutory Application (I.B.C)	710102071742022	COMPANY PETITION IB (IBC)/60(PB)2021	MR. PANKAJ KHETAN VS M/S PANEM COAL MINES LIMITED	Application under any other provisions- IBC	05-09-2022	Page No. 57-58 Page Not clear	Pankaj Khetan
79	02-09-2022	Interlocutory Application (I.B.C)	710102071822022	COMPANY PETITION IB (IBC)/334(ND)2018	ANIL KUMAR JAIN VS M/S PANEM COAL MINES LIMITED	Rule 11 of NCLT, 2016	05-09-2022	Section Wrong According your PDF	ANIL KUMAR JAIN
80	02-09-2022	Interlocutory Application (I.B.C)	710102071752022	COMPANY PETITION IB (IBC)/2996(PB)2019	NIRAJ JAIN VS M/S ALMOND INFRABUILD PRIVATE LIMITED	Rule 11 of NCLT, 2016	05-09-2022	Section Wrong according your PDF Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Nithin

81	03-09-2022	Interlocutory Application (I.B.C)	710102071922022	COMPANY PETITION IB (IBC)/1372(PB)2018	M/S FEDERAL BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE SH. VINEETH P.P VS PUNJAB NATIONAL BANK	Sec 60(5)	05-09-2022	ticket not allowed on vakalatnama with text hide Pg-36,37,38 not clear	JOBY P VARGHESE
82	02-09-2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Rule 11 of NCLT, 2016	05-09-2022	Memo Party Missing and Section Not Mentioned in Index Section Wrong According your PDF and Need to Application Sign Every Pages	Sanyam
83	03-09-2022	Interlocutory Application (I.B.C)	710102071952022	COMPANY PETITION IB (IBC)/493(PB)2022	YOGENDER PAL SINGHAL VS MANISH JAIN	Application under any other provisions- IBC	05-09-2022	Due Payment Other Section Rule 11 Payment Due	Yogender Pal Singhal
84	03-09-2022	Interlocutory Application (I.B.C)	710102071972022	COMPANY PETITION IB (IBC)/494(PB)2022	YOGENDER PAL SINGHAL VS SANGEETA JAIN	Application under any other provisions- IBC	05-09-2022	Due Payment Other Section Rule 11 Payment Due	Yogender Pal Singhal
85	03-09-2022	Interlocutory Application (I.B.C)	710102071932022	COMPANY PETITION IB (IBC)/496(PB)2022	YOGENDER PAL SINGHAL VS KAMLA JAIN	Application under any other provisions- IBC	05-09-2022	Due Payment Other Section Rule 11 Payment Due	Yogender Pal Singhal
86	03-09-2022	Interlocutory Application (I.B.C)	710102071982022	COMPANY PETITION IB (IBC)/495(PB)2022	YOGENDER PAL SINGHAL VS SUMAN JAIN	Application under any other provisions- IBC	05-09-2022	Due Payment Other Section Rule 11 Payment Due	Yogender Pal Singhal
87	01-09-2022	Interlocutory Application (I.B.C)	710102071372022	COMPANY PETITION IB (IBC)/689(ND)2020	ADITYA BIRLA FINANCE LTD. VS EXPLO MEDIA PRIVATE LIMITED	Sec 60(5)	05-09-2022	Need to Application Sign Every Pages and Page No. 37 to 49 62-82, 87 True Copy Sign Missing	MANDADEVI DEKA
88	01-09-2022	Interlocutory Application (I.B.C)	710102071382022	COMPANY PETITION IB (IBC)/654(PB)2019	ANURAG SRIVASTAVA VS ANIL TAYAL	Sec 60(5)	05-09-2022	Notary Stamp Missing in E-Stamp Paper Page No. 25 - 29 52, 53 54-55 68-74 Page Not Clear and Page 29 Double Pagination and Please Mentioned Page No. in True Typed Copy	sahiba singh
89	05-09-2022	Interlocutory Application (I.B.C)	710102072302022	COMPANY PETITION IB (IBC)/1051(ND)2019	PIYUSH GARG VS ANIL TAYAL	Sec. 12A	05-09-2022	Pg-31 to 36,49 to 53,61 to 64, 73 to 77, 89 to 93 in hindi need to translate	MILAN
90	02-09-2022	Interlocutory Application (I.B.C)	710102071862022	COMPANY PETITION IB (IBC)/381(ND)2021	PHL FININVEST PRIVATE LIMITED VS MRS. MONICA JAJOO	Application under any other provisions- IBC	05-09-2022	Section Wrong According your PDF	Prashant Kumar
91	02-09-2022	Interlocutory Application (I.B.C)	710102071602022	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS MRS. MONICA JAJOO	Application under any other provisions- IBC	05-09-2022	Page No. 50- 112 True Copy Sign Missing	VEENU DRALL
92	04-09-2022	Interlocutory Application (I.B.C)	710102072122022	COMPANY PETITION IB (IBC)/242(PB)2020	THE STATE TRADING CORPORATION OF INDIA LIMITED VS DEBABRATA RAY CHAUDHARY	Application under any other provisions- IBC	05-09-2022	Memo Party Missing and Need to Every Pagers Applicant Sign and True Copy Sing Missing in Annexure	Dr. Maurya

93	04-09-2022	Interlocutory Application (I.B.C)	710102072042022	COMPANY PETITION IB (IBC)/16(PB)2017	MR. HARISH CHANDER MANCHANDA VS CHAIRMAN GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Rule 11 of NCLT, 2016	05-09-2022	Application Missing	RAKESH KUMAR
94	08-05-2022	Company Petition IB (IBC)	710102036572022		IDBI BANK LIMITED VS KUNWER SACHDEV	Section 95(1)	05-09-2022	page:201-208, 244-252, not clear, etc	RAJIV
95	18-05-2022	Company Petition IB (IBC)	710102039552022		KUNWAR SALVATIONS VS PRO FACILITIES SERVICES PRIVATE LIMITED	IBC Under Sec 9	05-09-2022	volume 1 separate index with master index missed, and , advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama)	Chitwan Godara
96	21-06-2022	Company Petition (Companies Act)	710102049502022		MS. ANNA KATINA ANTONIADES VS LULU AND SKY BRANDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	05-09-2022	kindly paste welfare and court fees in blank space on vakaltnama,(kindly annex correct vakaltnama with petition), true copy sign missed in annexures	Mohit Aggarwal
97	28-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102050762022		KWALITY LIMITED VS LULU AND SKY BRANDS PRIVATE LIMITED	Sub-section (I) of section 230	05-09-2022	Wrong index of 2nd volume	hirak mukhopadhyay
98	09-07-2022	Company Petition IB (IBC)	710102053852022		EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	05-09-2022	irp registration certificate missed,	Vidhisha Haritwal
99	09-07-2022	Company Petition IB (IBC)	710102053862022		EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	05-09-2022	irp registration certificate missed,	Vidhisha Haritwal

100	03-08-2022	Company Petition IB (IBC)	710102062862022		PRIYANKA JAIN VS MASCOT OVERSEAS PRIVATE LIMITED	IBC under Sec 7	05-09-2022	page:20-27 not clear, pagE:70-72, 92, cut, pagE:96-97, 98-100, missed, pagE:131-133 hindi, vakalatnama not clear, 25rs advocate welfare missed, etc	AMAR KHERA
101	06-08-2022	Company Petition IB (IBC)	710102064122022		STATE BANK OF INDIA VS MR. AMAR CHAND GUPTA	Section 95(1)	05-09-2022	page: 139, 287, numbering missed, and page:232, 320, blank, etc	Niranjan
102	06-08-2022	Company Petition IB (IBC)	710102064152022		STATE BANK OF INDIA VS MR. RAJ KUMAR GUPTA	Section 95(1)	05-09-2022	double page numbering-263, , etc, page: 232, 320, blank,	Niranjan
103	06-08-2022	Company Petition IB (IBC)	710102064162022		STATE BANK OF INDIA VS MR. RAM LAL GUPTA	Section 94(1)	05-09-2022	double page numbering-263,325, page:232, 320 blank, pagE:287 numbering missed, etc	Niranjan
104	06-08-2022	Company Petition IB (IBC)	710102064142022		STATE BANK OF INDIA VS SHAKUNTALA DEVI	Section 95(1)	05-09-2022	double page numbering-190, 204, 286, 295-297, 312, etc, page:319 blank,	Niranjan
105	06-08-2022	Company Petition (Companies Act)	710102064112022		SANJAY GUPTA VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59,Rule 11 of NCLT	05-09-2022	pgs not clear 72,75,79,80 to 84,98, remove rule 11 application from petition, upload only final petition and remove extra documents,mentioned type pg no on typed copy,	Ridhima
106	12-08-2022	Company Petition IB (IBC)	710102065602022		CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	IBC Under Sec 9	02-09-2022	page:46-55 not clear, double page numbering on every pages of document , BR missed , etc contact to registry	CA PAVAN KUMAR AGRAWAL
107	17-08-2022	Company Petition IB (IBC)	710102066622022		RAM CHANDER OMER VS NAFTOGAZ INFRASTRUCTURE LIMITED	IBC Under Sec 9	02-09-2022	1rs court fee missed, pos wrong, etc	ASHISH
108	17-08-2022	Company Petition IB (IBC)	710102066612022		INDO JATALIA HOLDINGS LIMITED VS ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	02-09-2022	page:31, 48-54, not clear, advocate welfare and court fee has been missed placed,(paste on blank side of vakalatnama) etc	Ayush Jain
109	18-08-2022	Company Petition IB (IBC)	710102066922022		INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS ARUN SINGH @ARUN KUMAR	Section 95(1)	02-09-2022	brief of synopsis missed, page:19-20 not clear, page:21-35 double page numbering, vakalatnama not clear, court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama not clear,), true copy sign missed on every pages of annexures, etc	Tarun

110	22-08-2022	Company Petition IB (IBC)	710102067832022		INDIAN BANK THR KUNWAR JEETENDRA SINGH VS ROHIT SINGH	Section 95(1)	02-09-2022	brief of synopsis missed, page:19-20 not clear, page:21-35 double page numbering, vakalatnama not clear, 1rs court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama not clear,), true copy sign missed on every pages of annexures, etc	Tarun
111	22-08-2022	Company Petition IB (IBC)	710102067932022		INDUSIND BANK LTD. VS ASIAN HOTELS (NORTH) LIMITED	IBC under Sec 7	02-09-2022	page:396-451, 503-577, 601-602 not clear, (typed copy) etc	NAMIT SURI
112	18-08-2022	Company Petition IB (IBC)	710102066852022		INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS BRIJESH KUMARI	Section 95(1)	02-09-2022	brief of synopsis missed, page: 1-2 numbering missed, page:19-20 not clear, page:21-35 double page numbering, vakalatnama not clear, 1rs court fee missed, court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama), true copy sign missed on every pages of annexures, etc	Tarun
113	22-08-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102067982022		AYAAN FINSERVE INDIA PRIVATE LIMITED VS NAGESHWAR MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	05-09-2022	Pgs not clear 115 to 121	VIJAY
114	23-08-2022	Company Appeal(Companies Act)	710102068372022		AYAAN FINSERVE INDIA PRIVATE LIMITED VS NAGESHWAR MARKETING PRIVATE LIMITED	Rule 11 of NCLT,Sec 252 (3)	05-09-2022	council detail missed in index,pgs not clear 27,42,162 to 165,212 pg no 159 missed	Shefali Gupta
115	24-08-2022	Company Petition IB (IBC)	710102068742022		SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	02-09-2022	all petition double page numbering and not clear, proof of service missed, 25rs advocate welfare and 3rs court fee missed, etc	MOHNA M LAL ASSOCIATES

116	26-08-2022	Company Appeal(Companies Act)	710102069602022		SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	Sec 252 (3)	02-09-2022	Wrong case type select,pg no 6 missed, make one pdf after that upload the petition, mention proof of service in master index, master data missed	Bhupendra
117	26-08-2022	Company Petition (Companies Act)	710102069532022		SAMIRA BASIT VS LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	02-09-2022	No serial no in proof of service in master index,pgs not clear 97,98,103 to 108,111,114 to 116,174, serve the petition to all respondent	Rupinder Singh Bhatia
118	26-08-2022	Company Petition IB (IBC)	710102069422022		SAMRAT VIDEO VISION PRIVATE LIMITED VS LATEST CAPITAL SERVICES PRIVATE LIMITED	IBC Section 59	02-09-2022	counsel details missed in index, all petition not clear scan properly, memo of parties missed, true copy sign missed on ever every pages of annexures, supporting affidavit missed, etc	PUNEET SACHDEV
119	27-08-2022	Company Petition IB (IBC)	710102069812022		UNIQUE ENGINEERS PRIVATE LIMITED VS AKASVA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	02-09-2022	page:78, 88, 166, not clear, vakalatnama not clear, advocate welfare and court fee has been missed placed,(paste on blank side of vakalatnama)25rs advocate welfare and 3rs court fee etc	KARAN
120	27-08-2022	Company Petition IB (IBC)	710102070012022		SANTOSHI FINLEASE PRIVATE LIMITED VS MOTHERS PRIDE DAIRY INDIA PRIVATELIMITED	IBC under Sec 7	02-09-2022	vakalatnama not clear, advocate welfare and court fee has been missed placed,(paste on blank side of vakalatnama)25rs advocate welfare and 3rs court fee etc	ANAND PRAKASH
121	27-08-2022	Company Appeal(Companies Act)	710102070032022		SANTOSHI FINLEASE PRIVATE LIMITED VS MOTHERS PRIDE DAIRY INDIA PRIVATELIMITED	Sec 252 (1)	02-09-2022	Synopsis missed,stk 7 is to large make it short, pgs not clear 243,305 to 317,324,325,348 to 350,355 to 357,360,366 to 369, income tax advance service missed,	ABHAY
122	29-08-2022	Company Petition IB (IBC)	710102070302022		DSS HEALTHCARE PRIVATE LIMITED VS HDFC BANK LIMITED	Sec 60(5)	02-09-2022	wrong section, page:34, 42, 60-61, 79, missed, true copy sign missed on every pages of annexures, final report missed, 25rs advocate welfare and 3rs court fee missed on both vakalatnama, memo of parties issue (no respondent in sec 59), contact to registry, etc	SHASHANK

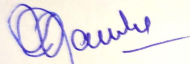
123	27-08-2022	Company Petition IB (IBC)	710102069772022		INNOVATIVE INCENTIVES & REWARDS PRIVATE LIMITED VS FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Under Sec 9, Any other provision - Govt body	02-09-2022	wrong sec, memo of parties missed, tc not allowed, 10rs e-stamp paper missed with supporting affidavit and verified with same date of affidavit, 25rs advocate welfare and 3rs court fee missed (paste on blank side of vakalatnama, etc	sneh jain
124	28-08-2022	Company Appeal (Companies Act)	710102070052022		INNOVATIVE INCENTIVES & REWARDS PRIVATE LIMITED VS FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	Sec 252 (1)	02-09-2022	Brief synopsis missed, pgs not clear 243,302 to 309,311,399, income tax advance service missed, stk 7 to long make it short	ABHAY
125	27-08-2022	Company Petition IB (IBC)	710102069882022		PARMANAND OVERSEAS LIMITED VS FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Section 59	02-09-2022	page:22, 125-142, 253-255, 277-279, dim, 26, 83-94, 99-101, 114-121, 201-206, 208-2018, 224-246, 260-262, 287-309, 322, 326-332, 334, not clear, double page numbering on every pages of annexures, etc	VIKAS
126	29-08-2022	Company Petition IB (IBC)	710102070252022		BANYAN TREE NATURAL PRODUCTS PRIVATE LIMITED VS KIXX MEDIA PRIVATE LIMITED	IBC under Sec 7	02-09-2022	volume wise index missed, volume 1 separate index missed, page:13, 38, not clear, etc	Sumesh Dewan
127	29-08-2022	Company Petition IB (IBC)	710102070152022		UNION BANK OF INDIA VS PCL OIL AND SOLVENTS LIMITED	IBC under Sec 7	02-09-2022	double page numbering on every pages, etc pages not clear, vakalatnama not sign by advocate, 3rs court fee missed, etc contact to registry	SANJAY BAJAJ
128	27-08-2022	Company Petition (Companies Act)	710102070092022		S P GARMENTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	02-09-2022	Wrong case type select, pgs in hindi 71 to 88	NAVEEN SHREE PANDEY
129	28-08-2022	Company Appeal (Companies Act)	710102070042022		S P GARMENTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	02-09-2022	Synopsis missed, stk 7 is to large make it short, pgs not clear 243, income tax advance service missed	ABHAY

130	29-08-2022	Company Petition (Companies Act)	710102070322022		UNION OF INDIA THROUGH SFIO VS G.C.AGARWAL & ASSOCIATES AND ORS.	Sec. 140(5)	05-09-2022	Council sign missed in master index,council sign missed on each volume of index,serial no missed of proof of service and vakaltnama,no sign in every pgs of petition, pgs not clear 1044, advocate sign missed in vakaltnama, MoA &&& AoA and company master data missed of respondent	sfionclt
131	29-08-2022	Transfer Petition(Companies Act)	710102070162022		NITYA KUKREJA VS ABW INFRASTRUCTURE LTD	Rule 11 of NCLT	05-09-2022	section wrong according your pdf	Vikas Mishra
132	31-08-2022	Intervention Petition (IBC)	710102070912022		SARAYU INVESTMENTS PRIVATE LIMITED VS SMT. PAVAN KAPOOR	Sec 60(5)	05-09-2022	case type wrong	SUREKHA
133	30-08-2022	Company Petition (Companies Act)	710102070732022		SANJAY GOEL VS REGISTRAR OF COMPANIES	Sec 252 (1)	05-09-2022	Wrong case type select,pgs not clear 118,119,112,123,145, make one pdf after that upload the petition and remove extra documents	SHARAD
134	30-08-2022	Company Petition (Companies Act)	710102070482022		SHEFALI SINGH VS UNITECH LIMITED	Sec. 73(4)	05-09-2022	Nclt name missed on cover pgs,pgs not clear 12B, brief synopsis/list of dates &&& events missed, council detail missed in master index, upload only final petition and remove extra documents	Shefali
135	31-08-2022	Company Petition IBC (IBC)	710102070832022		HDFC BANK LTD VS D D INDUSTRIES LIMITED	IBC under Sec 7	05-09-2022	irp registration certificate missed, page:62-64, 86, 330-338, 488, not clear, etc	Irfan Ahmed
136	30-08-2022	Company Petition (Companies Act)	710102070442022		IMUBLLE REALTORS PRIVATE LIMITED VS REALANCHORS DEVELOPERS PRIVATE LIMITED	Sec. 73(4)	02-09-2022	Pg no 54 missed,pg no 70,71 repeated, pgs not clear 73,74,77, pgs in hindi 78,79, form 11 missed	Swati Surbhi
137	30-08-2022	CA(A) Merger and Amalgamation(Companies Act)	710102070602022		ERICSSON INDIA PRIVATE LIMITED VS REALANCHORS DEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	05-09-2022	Wrong case type select, true copy sign missed in annexures, pgs not clear 290,291, past welfare and court fees in blank space on vakaltnama	RAGHAV CHADHA

138	30-08-2022	Company Petition IB (IBC)	710102070552022		ATHENA GLOBUS PRIVATE LIMITED VS REALANCHORS DEVELOPERS PRIVATE LIMITED	IBC Section 59	02-09-2022	memo of parties missed, page 79-81 missed, , page:42, 49, 56-58, 61, 63, 69, 71, 72-74, 83-84, 95-97, 119-122, not clear, 90-95 wrong arrange vakalatnama not clear, etc	Sanjiv Dagar
139	30-08-2022	Company Petition IB (IBC)	710102070802022		SRIJAN ARAVALI TECHNOLOGIES PRIVATELIMITED VS REALANCHORS DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	05-09-2022	WRONG SECTION AND LIST OF LIST AND EVENTS	ALOK
140	29-08-2022	Intervention Petition (IBC)	710102070362022		VINOD BAJAJ VS REALANCHORS DEVELOPERS PRIVATE LIMITED	Sec 60(5)	02-09-2022	memo of parties, brief of synopsis and list of dates and events missed, index page numbering and application page numbering missed, estamp paper missed notary missed, true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed, etc	Navneet
141	31-08-2022	Company Petition IB (IBC)	710102071102022		SUPER WOODWELL PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	05-09-2022	advocate welfare and court fee has been misplaced (paste on blank side of nct), page:26-47, 78, 79, 88, 91-92, not clear, etc	AWNISH
142	01-09-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102071592022		DIGITAL HUB INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	05-09-2022	No serial no in index,council detail missed in master index,double serial no in annexures, volume 2 separate index missed, volume missed	KRISHAN MALHOTRA
143	01-09-2022	Company Petition (Companies Act)	710102071512022		TUF METALLURGICAL PRIVATE LIMITED VS GAURAV AGRAWAL	Application under any other provisions	05-09-2022	Document Incomplete	Vaibhav
144	01-09-2022		0710102009312022/3	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR vs. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	05-09-2022	Place the Court Fee stamps in Blank spaces in Vakalatnama	

145	01-09-2022		0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	06-09-2022	Separate Index of Volume 1 msising, True Copy sign msising in Pages 113 to 287,306 to 334 according to PDF, Pages 335 to 341,374 to 376,378,380,493 to 496,528 according to PDFNot Clear, Page 658 according to PDF in Hindi	
146	01-09-2022		0710102013732022/4	COMPANY PETITION (COMPANIES ACT)/24(ND)2022	BIJENDER NAGAR & ANR. Vs. MAHARAJA AGROFOODS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	07-09-2022	Pages 64 and 65 according to PDF in Hindi, Page 120 according to PDF Not Clear	
147	01-09-2022		0710102020322021/2	COMPANY PETITION IB (IBC)/582(ND)2021	SANJAY KUMAR GOEL Vs. SARIKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	08-09-2022	Index msising	
148	01-09-2022		0710102020322021/3	COMPANY PETITION IB (IBC)/582(ND)2021	SANJAY KUMAR GOEL Vs. SARIKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	09-09-2022	Notary msising in E-stamp, Place the Welfare Fee stamp in Blank spaces in Vakalatnama, COurt Fee stamp msising in Vakalatnama	
149	01-09-2022		0710102035882022/1	INTERLOCUTORY APPLICATION (I.B.C)/2600(ND)2022	HIMSKAF SYSTEMS PRIVATE LIMITED Vs. HIMSKAF SYSTEMS PRIVATE LIMITED	Rule 11 of NCLT, 2016	10-09-2022	Affidavit Back date	
150	01-09-2022		0710102036652022/2	COMPANY PETITION IB (IBC)/353(PB)2022	THE BANK OF BARODA LIMITED Vs. IBD UNIVERSAL PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	11-09-2022	Sign msising in Pages 1 to 6 according to PDF, E-stamp msising, Pages 10 and 31 according to PDF Not Clear, Place the Court Fee stamp in Blank spaces in Vakalatnama	
151	01-09-2022		0710102038522022/1	INTERLOCUTORY APPLICATION (I.B.C)/2323(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD Vs.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	12-09-2022	Welfare Fee stamp missing in Vakalatnama	
152	01-09-2022		0710102050922022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2022	ABACUS EXIM PRIVATE LIMITED Vs. DELHI METRO RAIL CORPORATION AND ORS	Sub-section (I) of section 230	13-09-2022	True Copy sign msising in Pages 11 to 23 according to PDF	
153	01-09-2022		0710102053032022/2	TRANSFER APPLICATION (IBC)/20(PB)2022	IL&FS INFRASTRUCTURE DEBT FUND Vs. MCLEOD RUSSEL INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	14-09-2022	Wrongly Filed	

154	01-09-2022		0710102056592022/5	COMPANY PETITION IB (IBC)/594(ND)2022	DE SOUZA LEISURES PRIVATE LIMITED Vs. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	IBC Under Sec 9	15-09-2022	True Copy sign missing in Judgement document	
155	01-09-2022		0710102058532022/2	INTERLOCUTORY APPLICATION (I.B.C)/3648(ND)2022	ASHOK KUMAR Vs. SAURAV BANERJEE	Sec 60(5)	16-09-2022	Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	
156	01-09-2022		0710102059882022/1	COMPANY PETITION IB (IBC)/606(ND)2022	PRADYUMAN OVERSEAS LIMITED Vs. K.R. FOODS LTD	IBC Under Sec 9	17-09-2022	Place the Court Fee stamp in Blank spaces in Vakalatnama	
157	01-09-2022		0710102063822022/1	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. Vs. DECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	18-09-2022	E-stamp missing	
158	01-09-2022		0710102076112020/11	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/54(ND)2020	ARROW EQUITY PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	19-09-2022	Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	
159	01-09-2022		0710102091132020/6	INTERLOCUTORY APPLICATION (I.B.C)/4061(ND)2020	YASIR IQBAL Vs. METALLICZ MEDIA PVT LTD	Rule 11 of NCLT, 2016	20-09-2022	Need to File in IA	
160	01-09-2022		0710102094312021/5	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED Vs. MANOJ KUMAR YADAV	Sec 60(5),19(2)	21-09-2022	Sub-Title missing in Page 1 according to PDF	
161	01-09-2022		0710102101482020/5	COMPANY PETITION (COMPANIES ACT)/155(ND)2020	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	22-09-2022	Wrongly Filed	
162	01-09-2022		0710102149442019/7	COMPANY PETITION IB (IBC)/2996(PB)2019	NIRAJ JAIN Vs. M/S ALMOND INFRABUILD PRIVATE LIMITED	IBC under Sec 7	23-09-2022	Need to File in IA	
163	02-09-2022		0710102092372020/4	COMPANY PETITION IB (IBC)/995(PB)2020	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7	24-09-2022	Page 26 according to PDF Not Clear	
164	02-09-2022		0710102093592021/3	INTERLOCUTORY APPLICATION (I.B.C)/5954(ND)2021	KARVY FINANCIAL SERVICES LIMITED Vs. RAJONS PUBLICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-09-2022	Affidavit missing	
165	03-09-2022		0710102056092022/1	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED Vs. MR. VINAYAK CHATTERJEE	Section 95(1)	26-09-2022	Main Case Number missing	



**DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890**